

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI**

**ORDER**

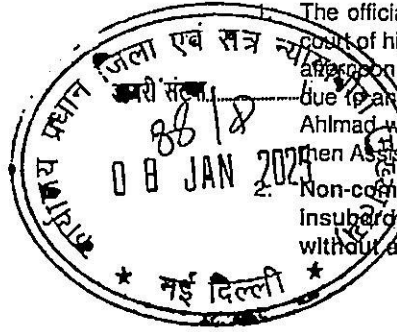
Due to acute shortage of staff and exigency of work and as interim measure the following arrangements are made for smooth functioning of the court work.

| S.N. | Name of the Official                    | From   | To   |
|------|---|--|--|
| 1    | Mr. Prem Vir Singh, JJA<br>EC: 97685677 | Assistant Ahlmad in the Court of Ms. Manisha Tripathy, ASJ-SC (POCSO) 02, Shahdara District. | Reader cum Ahlmad in the court of Ms. Ishita Bhardwaj. JMFC Digital Traffic Court, Shahdara District.<br>(till the joining of regular Reader cum Ahlmad posted in that court or further orders, whichever is earlier).     |
| 2    | Mr. Amit, JJA<br>EC: 57300624           | Assistant Ahlmad in the Court of Ms. Niti Phutela, ASJ-SC (POCSO) 01, Shahdara District.     | Assistant Ahlmad in the Court of Ms. Niti Phutela ASJ - SC (POCSO) 01, Shahdara District.<br>-----<br>Assistant Ahlmad in the Court of Ms. Manisha Tripathy ASJ SC (POCSO) 02, Shahdara District.<br>(till further orders) |
| 3    | Mr. Govinda JJA<br>(EC: 56202655)       | Assistant Ahlmad in the court of Ms. Aayushi Saxena, JMFC 05, Shahdara District.             | Ahlmad in the court of Ms. Aayushi Saxena, JMFC 05, Shahdara District.<br>(till the joining of regular Ahlmad posted in that court or further orders, whichever is earlier).   |
| 4    | Mr. Raj Kumar, JJA<br>EC: 59806872      | Assistant Ahlmad in the court of Ms. Karuna, JMFC 07, Shahdara District.                     | Assistant Ahlmad in the court of Ms. Karuna, JMFC 07, Shahdara District.<br>-----<br>Assistant Ahlmad in the court of Ms. Aayushi Saxena, JMFC 05, Shahdara District.<br>(till further orders)                             |

Note: -

The officials who have been assigned duties as Asst. Ahlmad of two courts shall mark attendance in the court of his/her regular posting and perform duties there in forenoon session and in the second court in the afternoon session. However, when the Ahlmad of any of the courts happens to be on leave or not available due to any reasons, in that eventually the assistant ahlmad shall perform duty for full day in place of the Ahlmad who is on leave/or not available, on that day. In case, Ahlmads of both the courts are on leave, then Assistant Ahlmad shall work in Senior Court for that day.

Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary action shall be initiated against the delinquent, as per rules, without any notice.



(RENU BHATNAGAR)  
Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.

No. 98-115 /Admn./P&T/SHD/KKD/2025

Dated 07/01/2025

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge (HQ), Delhi.
2. The Administrative Officer (Judl) Admin.II, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. Officers/Officials concerned.
5. Dealing Officials Personal File/Leave/CR.
6. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
7. PS to the undersigned.
8. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.